

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2613
ANSWERED ON:09.12.2014
REPRESENTATION OF PARSI COMMUNITY
Azad Shri Kirti (JHA)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to amend Articles 331 and 333 of the Indian Constitution to add Parsi with Anglo-Indians for sharing two nominated seats in Lok Sabha;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to prevent the declining population of Parsis in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): No Madam.

(c): The Ministry of Minority Affairs has launched a scheme "Jiyo Parsi" during 2013-14 for containing population decline of Parsis in India. The scheme provides financial assistance to Parsi married couples for medical treatment under standard medical protocols and also focuses on advocacy/outreach programme to generate awareness among Parsi population for lineage enhancement. Participation of Parsi community has been ensured in implementation of the scheme. Ministry has signed an MoU with Parzor Foundation and Bombay Parsi Panchayat for implementation of the scheme. Rs 10 crore have been earmarked for the 12th Plan under the scheme.